

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 758/1993

New Delhi this the 20th day of July, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Prem Lal S/O Budh Ram,
Working as Librarian, Indian
Agricultural Research Institute,
New Delhi-110002 and
R/O 6th South Anarkali, Main Road,
Som Bazar,
Delhi-110051.

... Applicant

(None present for Applicant)

-Versus-

1. Union of India through
Ministry of Agriculture,
(Department of Agricultural
Research & Education),
Krishi Bhawan,
New Delhi-110001.
2. The Director General,
Indian Council of Agricultural
Research, Krishi Bhawan,
New Delhi-110001.
3. The Director,
Indian Agricultural Research Institute,
Pusa, New Delhi-110012.
4. Shri Mahinder Singh Kataria,
Librarian, C/O Head of Library
Science, Indian Agricultural Research
Institute, Pusa,
New Delhi-110012. ... Respondents

(None for respondents)

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

Earlier on 2.7.1998 also no one appeared for
either side. It appears the parties have lost

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interest in prosecuting the present case.
Accordingly, it is hereby dismissed for want of
prosecution.

Km

(K. M. Agarwal)
Chairman

RKashay -
(R. K. Aheoja)
Member (A)

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